

# IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

## ORDER SHEET

(14)

APPLICATION NO.....OF

Applicant(s)

Respondent(s)

Advocate for

Advocate for

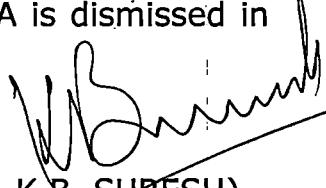
Applicant(s)

Respondent(s)

Notes of the Registry	Orders of the Tribunal
	<p>O.A. NO. 60/2010 Date of Order: <u>16.08.2011</u> Mr.Anish Ahmad, counsel for applicant. Mr.D.S. Soda proxy for. Mr. Salil Trivedi, counsel for respondents.</p>

Learned counsel for applicant submits that despite of his best efforts to contact his clients for instructions the applicants have not responded, even though he has sent registered notices to them. According to him it would appear that they have lost interest in prosecuting this matter. For want of prosecution, the present OA is dismissed in default. No costs.

  
(SUDHIR KUMAR)  
Administrative Member

  
(DR. K.B. SURESH)  
Judicial Member

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